

Environment. It will be considered as and when it is received.

(c) No other project for the District of Rajnandgaon is pending with the Department of Environment.

**T.A. bills for visiting senior officials of-Air India in London**

1287. SHRIMATI GEETA MUKHERJEE : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Chairman of Air-India had received personally in Westbury Hotel in London on November 19, 1984 a complaint by a non-resident Indian based in London regarding T.A bills drawn for visiting senior officials of Air-India in London ;

(b) if so, the details thereof ;

(c) whether his attention had been drawn to a report published in this regard in 'Business Standard' (Calcutta) of 11 February, 1985 ;

(d) if so, whether the matter has been looked into by CBI and report received ;

(e) if so, the details thereof ; and

(f) the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) :

(a) Yes, Sir.

(b) Shri Balwant Singh Kapur, said to the Special Correspondent of Associated Journals (Europe), in a letter dated 19-11-1984 addressed to the Chairman, Air-India, *inter alia* alleged that an amount of £ 490 for hired conveyance which should have been paid by a senior visiting official of Air-India, had been paid by Air-India, and shown under a false heading.

(c) Yes, Sir.

(d) to (f). A letter dated 10-1-1985 from the same correspondent enclosing therewith a photocopy of his letter addressed to the Chairman, Air-India, has been received in CBI. The matter is under verification.

**Hazards of Nuclear Power Plans**

1288. SHRI MANIK REDDY : Will the PRIME MINISTER be pleased to state :

(a) whether Government are aware of the view that Nuclear Power Plants pose no hazards or lease hazards as claimed by Chairman, Atomic Energy Regulatory Board and two other scientists and if so, reasons for setting up a separate Board for Nuclear Power only (Newstime 4.2.85) ;

(b) whether Government are aware of the famous 7-Mile Nuclear Power incident in USA a few years back and whether any analysis has been made by India to confirm that these fears were baseless ; and

(c) whether the true position of dangers *vis-a-vis* need for nuclear power plants in India has been spelt out and made known to the people at large ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) :

(a) Over 3100 reactor years of operation of nuclear power plants around the world have showed that nuclear power is basically clean, reliable and safe. This has been possible by compliance with strict regulatory measures. As our nuclear power programme is expanding rapidly, an independent Atomic Energy Regulatory Board was constituted in 1983 to maintain this good record. The Atomic Energy Regulatory Board carries out regulatory and safety functions envisaged under the Atomic Energy Act 1962. to lay down safety standards and frame rules and regulations, to ensure